

National Company Law Tribunal

Allahabad Bench

CP NO. 76/2002

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE COMPANY: *Arvind Mohan Jadhvi Vs. Mohan Carlton Hotel Pvt. Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *397/398 of the Companies Act, 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Res for Arvind Mohan Jadhvi</i>	<i>Lawyer</i>	<i>Respondent</i>	<i>Udai Chandani</i>
<u>2.</u>				

CP No.76/2002

Advocate Sh. Udai Chandani for the respondent. He informs that the interim status-quo order as granted by the Hon'ble High Court is continue as the Company Appeal No.1/2015 is still pending.

Hence, the matter is adjourned to 30th January, 2018.

— Sd —
H.P. Chaturvedi, Member (Judicial)

Dated:05.12.2017

Typed by:
Md.Zaid
(Stenographer)